

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 09.08.2021 (MONDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

### For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 569 of 2021	Abhijit Guhathakurta Resolution Professional of Videocon Group Companies Vs. —	Misha	
2.	Comp. App. (AT) (Ins) No. 574 of 2021	SGS Construction & Developers Pvt. Ltd. & Anr. Vs. R. Subramanai Kumar	Aaryan Sharma	
3.	Comp. App. (AT) (Ins) No. 578 of 2021	Surendra Singh Hada & Ors. Vs. Arfat Petrochemicals Pvt. Ltd.	Pankaj Jain	
4.	Competition App. (AT) No. 07 of 2021	Indian Laminate Manufacturers Association Vs. Competition Commission of India & Ors.	M M Sharma	

### For Admission (After Notice)

5.	Comp. App. (AT) (Ins) No. 112 of 2021	Bimlesh Bhardwaj and Ors. Vs. Value Infratech India Pvt. Ltd. (Through its Resolution Professional Sanjay Kumar Singh)	Piyush Singh	Sanjay Kr. Singh (R1 & R2) Saurabh Kalia (R4)
6.	Comp. App. (AT) (Ins) No. 118 of 2021	Mr. Ajit Kumar Vs. Manasi Wadekar & Ors.	Shivanshu Kumar	
7.	Comp. App. (AT) (Ins) No. 241 of 2021	Sidney Ralph Vaz Vs. R K Constro Projects Pvt. Ltd. (Through Liquidator, Neeraja Kartik) & Ors.  <b>With</b>	Zeba Khair	Sandeep Bajaj Aakanksha Nehra Aditi Gupta-R2

<b>8.</b>	Comp. App. (AT) (Ins) No. 242 of 2021	Deepak Santram Pathe & Ors. Vs. R K Constro Projects Pvt. Ltd. (Through Liquidator, Neeraja Kartik) & Ors.  <b>With</b>	Zeba Khair	Sandeep Bajaj Aakanksha Nehra Aditi Gupta-R2
<b>9.</b>	Comp. App. (AT) (Ins) No. 244 of 2021	Deepak Santram Pathe & Ors. Vs. R K Constro Projects Pvt. Ltd. (Through Liquidator, Neeraja Kartik) & Ors.	Zeba Khair	Sandeep Bajaj-R2
<b>10.</b>	Contempt Case (AT) No. 21 of 2018 in Comp. App. (AT) No. 397-399 of 2017	Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors.  <b>With</b>	Anuradha Sharma	Lalit Bhasin Ankush Chattopadhaya Upendra Singh -R1,2 Mohit Jolly-R3 & 4
<b>11.</b>	Contempt Case (AT) No. 02 of 2019 in Comp. App. (AT) No. 397-399 of 2017	Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors.	Sagar Chawla	Lalit Bhasin Avichal Prasad Inder Raj Gill-R1 to R5

**For Hearing**

<b>12.</b>	Comp. App. (AT) (Ins) No. 361 of 2021	TDH Reality LLP Vs. DHFL Investment Ltd. & Ors.	Monish Ponda	Ekta Bhasin Avina Karnad-R1 Sonali Jai-R2 Raunak Dhillon-R3 Sanjay Baja-R6 Rohit Gandhi-R7&8 Ashish Bhan
<b>13.</b>	Comp. App. (AT) No. 04 of 2021	Shetal Devang Gor & Ors. Vs. Gujarat Cine Enterprises Pvt. Ltd. & Ors.	Aastha Mehta	Bhavesh Chokshi Karan Valecha-R1-R8
<b>14.</b>	Competition App. (AT) No. 01 of 2021	Arrdy Engineering Innovations Pvt. Ltd. Vs. Competition Commission of India & Ors.	Harpreet Singh Gupta	Shama Nargis Ram Kumar Poornachandran Dinoo Muthappa Ankita Gulati-R2,6

**02:00 PM**

**In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)**

**For Hearing**

<b>15.</b>	Comp. App. (AT) (Ins) No. 100 of 2020  <b>Part Heard</b>	Connect Residuary Pvt Ltd. Vs. Krishna Chamadia & Ors.  <b>With</b>	T.N. Durga Prasad	Avani Srivastava Raveena Rai
------------	----------------------------------------------------------------	---------------------------------------------------------------------------------	-------------------	---------------------------------

<b>16.</b>	Comp. App. (AT) (Ins) No. 101 of 2020  <b>Part Heard</b>	Connect Residuary Pvt Ltd. Vs. Krishna Chamadia & Ors.  <b>With</b>	T.N. Durga Prasad	Rohit Ghosh
<b>17.</b>	Comp. App. (AT) (Ins) No. 109 of 2020  <b>Part Heard</b>	Sales Tax Department, State of Maharashtra Vs. Ricoh India Ltd. & Ors.  <b>With</b>	Prashant S. Kenjale	Sanjeev K. Kapoor Avani Srivastava- R1 Raveena Rai- R2&R3
<b>18.</b>	Comp. App. (AT) (Ins) No. 248 of 2020  <b>Part Heard</b>	State Tax Officer Vs. Ricoh India & Ltd & Ors.	Aniruddha P. Mayee	Raveena Rai-R2 & R3

Copy to: -

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

By order of Hon'ble Officiating Chairperson  
-sd/-  
Registrar